

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 18202– JK (LD ) of 2025**

**DATED:- 02 - 12 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:-02.12.2025

No:- LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jm*

**Annexure to the Government Order No. 18202 - JK (LD) of 2025 dated 02.12.2025.**

S.No.	Case No.	OIC	Designation Contact No.
01	WP(C) 1330/2025 titled "Gulshan Sumbria Vs UT of J&K and Ors	Mr. Sunil Kumar	Deputy Director of Information (Central) Directorate of Information 9797582909
02	WP(C) No. 1562/2025 titled "Ashfaq Ahmed Vs UT of J&K and Ors"	Ms. Ashu Kumari	Deputy Director (Hq), Jammu Division 8376060681
03	CP no. 578/2025 Manpreet Kour Vs M. Raju IAS, & Ors of J&K	Ms. Akanksha Kalsotra	Programme and Coordination Executive 9419860824
04	CCP(S) No. 506/2023 in WP© No. 1510/2023 Lake City Times Vs Mrs. Purna Puri & Ors	Mr. Burhan Hussain	Cultural Officer , Srinagar 9796997777
05	Contempt Petition No. 06/2024 in OA No. 276/2022 Ghulam Mohammad Rather Vs Commissioner Secretary to Govt. of GAD	Mr. Burhan Hussain	Cultural Officer , Srinagar 9796997777
06	OA No. 758/2025 titled Irshad-Dur-Rahman Matoo Vs UT of J&K & Ors	Mr. Burhan Hussain	Cultural Officer , Srinagar 9796997777
07	WP(C) No 2101/2025 titled "Editor in Chief State Reporter (Daily) Vs UT of J&K and Ors"	Mr. Burhan Hussain	Cultural Officer , Srinagar 9796997777

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